

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5324  
ANSWERED ON:06.09.2011  
COMMERCIAL ACTIVITIES NO.  
Siricilla Shri Rajaiah

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether there is any proposal to allow limited commercial activities at petrol pumps by the Delhi Development Authority;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): The Master Plan for Delhi (MPD-2021) notified by Ministry of Urban Development, Government of India on 7.2.2007 regarding permissibility of commercial activities in 'new fuel stations' stipulates the following:

'Maximum 10 Floor Area Ratio (FAR) permissible for non-inflammable, non-hazardous commercial activities subject to payment of conversion charges/ levies, as prescribed by the Government from time to time.'

(c): The proposed modifications were carried out on the basis of request of Oil Companies as well as for convenience of the people.